NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on 30th July 2025 and 31st July 2025 :

Ι

The Division Bench comprising of the **Hon'ble Shri Justice A. S. Gadkari and the Hon'ble Shri Justice Rajesh S. Patil** will be available for judicial work in **Morning Session only**. Urgent mentioning and placing of the matters, if any, will be allowed in the Morning Session.

II

In the Afternoon Session, i.e. at 3.00 p.m., the Special Division Bench comprising of the Hon'ble Shri Justice A. S. Gadkari and the Hon'ble Dr. Justice Neela K. Gokhale will take up specially assigned matters, as per the board notified separately.

Ш

In the Afternoon Session i.e. at 3.00 p.m., the Hon'ble Shri Justice Rajesh S. Patil will sit Singly in Court Room No. 30-Annex and take up the matters pertaining to Single Bench, as per the board to be notified separately.

NOTE:

On 30th July 2025, Specially constituted Division Bench comprising of the Hon'ble Shri Justice A. S. Gadkari and the Hon'ble Dr. Justice Neela K. Gokhale will preside over upto 4.45 p.m. only.

Dated this 29th day of July 2025

By Order

Sd/-

(A. H. Laddhad) Prothonotary & Sr. Master High Court, Original Side, Bombay. Sd/-

(H. M. Bhosale) Registrar (Judicial-I) High Court, Appellate Side, Bombay.